

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

**ORDER NO. 71 of 2026**

Hon'ble President is pleased to order the sitting commencing from **08.06.2026** until further orders for CESTAT, Bangalore as follows:-

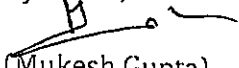
PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2026 until further orders	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. The Technical Members will alternatively sit in the Division Bench every one month. In the event of leave of Technical Member in the Division Bench, the Technical Member sitting in the Single Member Bench will sit in the Division Bench. In the event of leave of Judicial Member in the Division Bench, the Technical Member in the Division Bench will also sit in the Single Member Bench.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy

  
Deputy Registrar